

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

26. IA/3926/2022 C.P. (IB)/1111(MB)2022

CORAM:

MS. MADHU SINHA,  
MEMBER (T)

SH. KULDIP KUMAR KAREER,  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: CENTRAL BANK OF INDIA LIMITED

Vs.

FUTURE CORPORATE RESOURCES PRIVATE LIMITED

SECTION: 7 of IBC 2016

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**ORDER**

Mr. Arjun Sathees, Ld. Counsel appearing for the Petitioner and Mr. Ankit Lohia, Ld. Counsel appearing for the Corporate Debtor are present through virtual hearing. The Counsel mention that the pleadings are completed in the above Company Petition.

The matter is adjourned to 16.06.2023 for final hearing.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
KULDIP KUMAR KAREER  
Member(Judicial)